

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A. 552 of 1998  
R.A. 23 of 98  
(O.A. 1296/1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member  
Hon'ble Mr. B.P. Singh, Administrative Member

P.K. HALDAR & ~~ANR.~~

VS.

UNION OF INDIA & ORS.

For the applicants : Mr. R.K. De, counsel

For the respondents : None

Heard on : 06.01.2000

ORDER

Order on : 06.01.2000

D. Purkayastha, J.M.

When the case is taken up for orders, Md. counsel, Mr. R.K. De appearing on behalf of the applicants, submits that the M.A. bearing No. 552/98 has become infructuous since the R.A. No. 23/98 has been disposed of.

2. Considering the aforesaid circumstances, the M.A. bearing No. 552/1998 is hereby disposed of as being infructuous. None appears for the respondents.

3. No order is passed as to costs.

J.P.  
MEMBER(A)

  
MEMBER(J)

S.M.